

Sixteenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: The House will now take up Papers to be laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K. SINGH): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Rural Electrification Corporation Limited and the Ministry of Power for the year 2018-2019.

[Placed in Library, See No. LT 9228/16/18]

(ii) Memorandum of Understanding between the NTPC Limited and the Ministry of Power for the year 2018-2019.

[Placed in Library, See No. LT 9229/16/18]

(iii) Memorandum of Understanding between the Solar Energy Corporation of India Limited and the Ministry of New and Renewable Energy for the year 2018-2019.

[Placed in Library, See No. LT 9230/16/18]

(iv) Memorandum of Understanding between the Indian Renewable Energy Development Agency Limited and the Ministry of New and Renewable Energy for the year 2018-2019.

[Placed in Library, See No. LT 9231/16/18]

(v) Memorandum of Understanding between the SJVN Limited and the Ministry of Power for the year 2018-2019.

[Placed in Library, See No. LT 9232/16/18]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Solar Energy, Gurugram, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Solar Energy, Gurugram, for the year 2016-2017.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 9233/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, I beg to lay on the Table a copy of the Notification No. G.S.R.519(E) (Hindi and English versions) published in Gazette of India dated 1st June, 2018 approving the Tuticorin Port Trust (Issue of Entry Permit for Vehicles/Equipments/Persons) (Amendment) Regulations, 2018 under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

[Placed in Library, See No. LT 9234/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA):
Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Airports Authority of India and the Ministry of Civil Aviation for the year 2018-2019.

[Placed in Library, See No. LT 9235/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,
MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam,
I beg to lay on the Table:- (1) A copy each of the following notifications (Hindi and English versions) under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988:-

2 (i) The Central Motor Vehicles (Eighteenth Amendment) Rules, 2017 published in Notification No. G.S.R.1482(E) published in Gazette of India dated 7 th December, 2017.

(ii) The Central Motor Vehicles (Seventeenth Amendment) Rules, 2017 published in Notification No. G.S.R.1483(E) published in Gazette of India dated 7th December, 2017.

(iii) The Central Motor Vehicles (First Amendment) Rules, 2018 published in Notification No. G.S.R.178(E) published in Gazette of India dated 20th February, 2018.

(iv) The Central Motor Vehicles (Second Amendment) Rules, 2018 published in Notification No. G.S.R.201(E) published in Gazette of India dated 5th March, 2018.

(v) The Central Motor Vehicles (Third Amendment) Rules, 2018 published in Notification No. G.S.R.243(E) published in Gazette of India dated 20th March, 2018.

(vi) The Central Motor Vehicles (Fourth Amendment) Rules, 2018 published in Notification No. G.S.R.367(E) published in Gazette of India dated 13th April, 2018.

(vii) The Central Motor Vehicles (Fifth Amendment) Rules, 2018 published in Notification No. G.S.R.368(E) published in Gazette of India dated 13th April, 2018.

(viii) The Central Motor Vehicles (Sixth Amendment) Rules, 2018 published in Notification No. G.S.R.454(E) published in Gazette of India dated 15th May, 2018.

(ix) The Central Motor Vehicles (Seventh Amendment) Rules, 2018 published in Notification No. G.S.R.490(E) published in Gazette of India dated 25th May, 2018.

(x) The Central Motor Vehicles (Eighth Amendment) Rules, 2018 published in Notification No. G.S.R.518(E) published in Gazette of India dated 1st June, 2018.

(xi) The Central Motor Vehicles (Ninth Amendment) Rules, 2018 published in Notification No. G.S.R.527(E) published in Gazette of India dated 6th June, 2018.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9236/16/18]